

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 101/2010

Coram:

- 1. Dr. Pramod Deo, Chairperson**
- 2. Shri V.S.Verma, Member**
- 3. Shri M.Deena Dayalan, Member**

DATE OF ORDER 13.7.2010

In the matter of

Miscellaneous petition on account of additional cost incurred owing to revision of scale of pay for Executives from 1.1.2007 to 31.3.2009 consequent to implementation of the revision w.e.f. 1.1.2007 as details in the petition..

And in the matter of

Power Grid Corporation of India Limited, Gurgaon

..Petitioner

Vs

Bihar State Electricity Board and 52 Others

.....Respondents

ORDER

This petition has been filed by Power Grid Corporation of India Limited with prayer to it to bill and recover additional O & M component due to increase in employee cost with respect to Board level and below Board level Executives as an additional component under O & M expense from the respondents as one time payment in proportion to their Annual Transmission Charges in respective years.

2. Vide Record of Proceedings dated 15.6.2010, Commission directed the petitioner to submit through an affidavit the details with regard to O & M expenses on the format enclosed with the record of proceedings by 10.7.2010 after serving copies on the respondents.

3. The petitioner has submitted that the employee cost details including the pay revision details for Supervisors and Workmen are not available as the same are under finalization and it will take about three months. The petitioner has requested to extend the date of submission of requisite information by 10.10.2010.

4. The prayer made by the petitioner is allowed. The petitioner may file details of expenditure with regard to O & M expenses by 31.10.2010 after serving copies on the respondents.

Sd/-
(M. DEENA DAYALAN)
MEMBER

sd/-
(V.S.VERMA)
MEMBER

sd/-
(Dr. PRAMOD DEO)
CHAIRPERSON